

ITEM NO.802
(MENTIONING)

COURT NO.3

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 1280/2022

VINAY KUMAR JAIN

APPELLANT(S)

VERSUS

SENIOR COOPERATIVE OFFICER AVAS VIKAS & ANR.

RESPONDENT(S)

WITH

CRL.A. NO. 1281/2022 (II)
FOR WITHDRAWAL OF CASE / APPLICATION ON IA 226170/2026
CRL.A. NO. 1282/2022
CRL.A. NO. 1283/2922

Date : 20-08-2026 This appeal was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) : Mr. Pawan Reley, AOR
Mr. E. C. Agrawala, AOR

For Respondent(s) : M/S. Shakil Ahmad Syed, AOR
Mr. Yasharth Kant, AOR
Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these matters on 08.09.2026 along with IA 226170
of 2026 in Crl.A.No.1281 OF 2022.

(B. LAKSHMI MANIKYA VALLI)
COURT MASTER (SH)

(DIVYA BABBAR)
COURT MASTER (NSH)